

the year 1976 about the distribution of Ravi-Beas surplus water and as per that award Haryana got 3.5 M.A.F as its share though Haryana is entitled to a larger share;

(b) whether it is also a fact that accordingly, Government of Haryana is trying hard to the construction of Sutlej-Yamuna link in Punjab area;

(c) whether Government of Punjab is finding one excuse or the other to delay the construction of Sutlej-Yamuna link in Punjab portion;

(d) whether Government of Haryana has approached the Central Government to press the Government of Punjab for construction of Sutlej-Yamuna link in Punjab area; and

(e) if so, whether any role has since been played by Central Government for the solution of this dispute and if so, the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The two successor States, namely Punjab and Haryana could not mutually arrive at an agreement regarding sharing of the surplus waters becoming available as a result of the Beas Project. Hence the Central Government gave decision regarding the same under the provisions of the Punjab Reorganisation Act, 1966 in March, 1976. Haryana has been allocated 3.5 million acre feet based on the availability of data covering the period 1921 to 1946.

(b) to (e). Haryana has formulated a Project Report envisaging Sutlej-Yamuna Link passing through Punjab territory and has approached the Central Government for assistance for obtaining concurrence of the Punjab Government. Punjab represented

against the decision of the Central Government given in March, 1976 and pressed for an increased allocation to Punjab. Haryana on the other hand requested that the issue may not be reopened. Meetings have been held at official levels as well as Ministers' level to bring out an understanding. Efforts are presently being made to resolve the differences with the assistance of the Prime Minister.

#### **Foodgrains supplied under Food for Work Scheme**

31. SHRI AINTHU SAHOO: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the estimated requirements for 1978-79 of wheat and rice submitted by different States to the Central Government on "Food for work" schemes and the quantity released to different States upto-date; and

(b) whether there was any delay in releasing the stock and the average time it takes to release the stock of foodgrains by the Central Government to the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Regarding wheat, a statement is attached. The deviation to supply rice upto 50 per cent of the total foodgrains made available under the programme has been taken only recently. No definite requirements for rice have, therefore, been received so far.

(b) Releases of foodgrains under the scheme are made on the basis of the utilisation reports received from the State Governments. Indents from State Governments are processed promptly and no cases of any delays take place as such unless the essential information, e.g., reports on utilisation of foodgrains released by Government of India earlier etc. are wanting.

## Statement

## Quantities of foodgrains allocated and released

(As on 10-11-1978)

State	Quantities of foodgrains allocated during 1978-79	Quantities of foodgrains released during the year	
	(Metric tonnes)	(Metric tonne.) Wheat/mil:	1977-78 1978-79
1. Andhra Pradesh . . . . .	55,000		26,000
2. Assam . . . . .			
3. Bihar . . . . .	2,00,000		1,25,000
4. Gujarat . . . . .	50,000		15,000
5. Haryana . . . . .	14,000		2000
6. Himachal Pradesh . . . . .	3,000		..
7. Karnataka . . . . .	50,000	1,000	15,000
8. Kerala . . . . .	50,000		10,000
9. Madhya Pradesh . . . . .	1,25,000		55,000
10. Maharashtra . . . . .	71,000	450	..
11. Orissa . . . . .	2,00,000		1,30,000
12. Punjab . . . . .	63,000		16,000
13. Rajasthan . . . . .	1,28,000	..	45,000
14. Tripura . . . . .	10,000		4,000
15. Uttar Pradesh . . . . .	1,11,000	400	45,000
16. West Bengal . . . . .	2,05,000		1,00,000
17. Mizoram . . . . .	1,200	..	1,200
	13,36,200	1,850	5,00,000

केन्द्रीय फार्म रायचूर, कर्नाटक में हुई  
रई की हानि के बारे में जांच

32. श्री रीत लाल प्रसाद वर्मा :  
क्या कृषि और सिंचाई मंत्री यह बताने की  
कृपा करेंगे कि :

(क) क्या यह सच है कि कर्नाटक  
राज्य के रायचूर स्थित केन्द्रीय फार्म में

वर्ष 1977-78 में पैदा हुई 21,000  
क्विंटल बेरालशामी रई, जिसका अनु-  
मानित मूल्य 1.70 करोड़ रुपये था, या  
तो चोरी हो गई अथवा कुप्रबंध के कारण  
नष्ट हो गई है ; और

(ख) यदि हां, तो उत्तरदायी अधि-  
कारियों के विरुद्ध क्या कार्यवाही की गई है